COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

Appeal No. 245 of 2015 & IA No.398 of 2015

Dated: 11th December, 2017

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

The Tata Power Company Ltd. Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Ms. Nishtha Kumar

Mr. Tabrez Malawat

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan R-1

<u>ORDER</u>

List the matter for hearing on <u>11.01.2018</u>, as agreed by the learned counsel appearing for both the sides.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

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